

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32

CP/190(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2024

NAME OF THE PARTIES: Natural Capsules Limited  
Vs  
Eurolife Healthcare Private Limited

SECTION: 213 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Adv Gaurav Kumar, Proxy counsel for the Petitioner present. Adv. Tejas Agarwal a/w Adv. Ashutosh Agarwal and Adv. Hanishi Shah i/b IC Legal Ld. Counsel for the Respondent No.1 present.
2. List this matter for hearing on 18.04.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)